

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MANOJ JAIN

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6425/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

ARVIND YADAV & ORS.

Respondent(s)

(IA No.96367/2018-EXEMPTION FROM FILING O.T.)

Date : 18-09-2018 This petition was called on for hearing today.

For Petitioner(s) Ms.Alka Sinha,Adv.
Mr. Anuvrat Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As per tracking report, service is complete qua respondent
Nos.1 & 3 but no one has entered appearance on their behalf.

Service report qua respondent No.2 be awaited.

List the matter again on 16.11.2018.

MANOJ JAIN
Registrar

SB